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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**


**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 758/9/HDB/2019
NAME OF THE COMPANY	Gati-Kintetsu Express Pvt Ltd
NAME OF THE PETITIONER(S)	Suvidha Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Gati-Kintetsu Express Pvt Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kamal Saboo	PCS	94711420701	

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

PCS for Petitioner present. Counsel for the Respondent present. For hearing submissions, matter adjourned at request of both sides. Put up the matter on 15.04.2020.

  
- MEMBER TECHNICAL

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MEMBER JUDICIAL